COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 75 OF 2018 & IA NO. 377 OF 2018

Dated: <u>27th March, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Vs.				Appellant(s) Respondent(s)
Counsel for the Appellant (s)	:	Mr. Ankur Gupta.		
Counsel for the Respondent(s)	:			

<u>ORDER</u>

The learned counsel, Mr. Ankur Gupta, appearing for the appellant submitted that, this matter may kindly listed along with Appeal No. 214 of 2016 which is already listed on 28.05.2018 in Court-1 of this Hon'ble Tribunal.

Submissions made by the learned counsel appearing for Appellant, as stated above, are placed on record.

List this matter on <u>28.05.2018</u> along with Appeal No. 214 of 2016, as requested.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member